

**OFFICE OF THE PRINCIPAL DISTRICT JUDGE, KURNOOL.**

DIS.NO. <sup>6763</sup> /Accts/2018

Dt.07.12.2018.

**CIRCULAR**

Sub:- COURTS -- DISTRICT COURT AND SUBORDINATE COURTS -- Damage of computer peripherals, Photocopier Machines, Printers etc., by Rats and other living things- Causing much inconvenience to day to day office work -- Instructions -- Issued -- Regarding.


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Instances have come to the notice of the Undersigned that in some Subordinate Courts in Kurnool unit Rats, Lizards and other living things are entering in to computer peripherals, printers and Photocopier machines and damaging the cables and spare parts of the said machines and such damage is causing interruption to electronic devices, resulting much inconvenience in day to day office work and huge financial loss to the Department.

In this regard, the Undersigned is pleased to issue the following circular:

All the Judicial officers working in Subordinate Courts in Kurnool unit are hereby requested to direct the concerned to take preventive measures for eradication of Rats from the Court premises and to take precautions from the entering of Rats and other living things such as Lizards etc., in to the Computer peripherals, Printers, Photocopier machines and other electronic devices which are supplied to their respective Courts and to safe guard the devices from the attacks of the same.

Further, if the instances are reported before the Undersigned hereinafter, will be viewed seriously and appropriate action will be taken against the concerned and custodians of the above said electronic devices.

  
PRINCIPAL DISTRICT JUDGE,  
KURNOOL

To

All the Judicial Officers in Kurnool Unit